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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 235/15	TP 144/17	For filing affidavit	391/394	Interface Ventures Pvt. Ltd.

SL.	NAME (IN CAPITAL) & PHONE NUMBER R	EPRESENTATION TO WHOM	SIGNATURE
1.	Sinchara. M.L.	LOC/RD	SinchanaMA
2)	Shreyas.A for varbamocrate 9036118414	y Petitioner	Showas

Counsel for petitioner is present. Smt. M.R. Sinchana appearing for ROC is present. Petitioner counsel has filed a memo along with certificate of the Chartered Accountant. List it for orders on 03.11.2017.

MEMBER (J)

MEMBER (T)